

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

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**Subject: Grant of Accreditation as a Legal Correspondent in terms of the High Court of J&K Norms for Accreditation as Legal Correspondents and Guidelines for Reporting.**

**ORDER NO. 949 OF 2019**

**Dated: 17.10.2019**

**Accreditation No. HC/ACCRED/LC/2/2019**

**Dated: 16.10.2019**

Sanction is accorded to the grant of accreditation to Mr. Puneet Khajuria S/o Shri Vachas Pati Khajuria R/o 249, Kacchi Chowni, Tange Wali Gali, Jammu affiliated with JNF News Agency, as a Legal Correspondent for 03 years commencing from the date of accreditation, subject to terms and conditions laid down in the subject Norms and Guidelines.

**By order;**

(Sanjay Dhar)  
Registrar General

No. 18966-19012/85 Dated 17/10/2019

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Rules, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu,
6. All Principal District & Sessions Judge \_\_\_\_\_,
7. Joint Registrar (Judicial/Protocol), High Court of J&K, Jammu/Srinagar,  
..... for information and necessary action.
8. CPC, e-Courts, High Court of J&K, Srinagar, for information and uploading the same on the official website of the High Court.
9. Director, Information Department, J&K, Srinagar
10. Joint Registrar, Information Department, J&K, Jammu/Srinagar
11. Editor, JNF News Agency, 235, Kacchi Chowni, Jammu,  
..... for information.
12. Mr. Puneet Khajuria S/o Shri Vachas Pati Khajuria R/o 249, Kacchi Chowni, Tange Wali Gali, Jammu  
..... for information and necessary compliance.
13. Order file.

Registrar General